

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION

Dated- Guwahati, the 18th December, 2019

No.HC.VII-100 (Pt.-VII)/2010/7682/A : Ms. Julian, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Kohima (Nagaland) is **exempted** from attending the "Orientation Programme for Junior Division Judges (P- 1199)", scheduled to be held from 10.01.2020 to 16.01.2020 at the National Judicial Academy, Bhopal.

No.HC.VII-100 (Pt.-VII)/2010/7683/A : Hon'ble the High Court has been pleased to **nominate** Mr. V Vanlalhriata, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl (Mizoram) to participate in the "Orientation Programme for Junior Division Judges (P-1199)", scheduled to be held from 10.01.2020 – 16.01.2020 at the National Judicial Academy, Bhopal.

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/7684 - 7698/A dated 18.12.2019

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Accountant General (A&E), Nagaland, Kohima (in reference to the Notification No. HC.VII-100(Pt.-VII)/2010/7306/A, dated 13th December, 2019)
6. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to TA and DA as admissible under the Rules.

7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima.

He / she is requested to inform the concerned officer of his / her State accordingly.

Further, a copy of the Notification may be forwarded to the concerned District & Sessions Judge for information.

10. Ms. Julian, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Kohima
11. Mr. V Vanlalhrata, Civil Judge-cum-Judicial Magistrate, 1st Class, Aizawl

The nominated participant above is requested to furnish his full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He is requested to intimate his travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He is also requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-) and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/- per day per participant]. **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

He is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his respective State/Court and how this can be achieved and what are the drawbacks that he feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his officially allotted Laptop with him while attending the programme.

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Deputy Registrar, Protocol, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

18.12.19
Registrar (Judicial)
18.12.19